

THE HIGH COURT OF MEGHALAYA
SHILLONG

No.HCM.II/96/2016-Estt/409

Dated ___ September, 2020

NOTICE

REFERENCE: Advertisement No.HCM.II/98/2015-Estt 82 dated 19th February, 2020

This is for general information that the applications of the candidates whose names are listed below who have applied for the post of Stenographer Grade – I are proposed to be rejected for the reason(s) mentioned against their names.

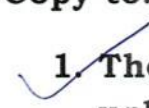
Sl No	Name of the candidate	Reason(s)
1	Aldous D Mawroh	No diploma certificate
2	Clarissa Kharbudon	No diploma certificate
3	Marvellous Kharpomtiah	No diploma certificate
4	Rimeka Kharbyngar	No diploma certificate
5	Losmi Syiem	No diploma certificate
6	Larisa Kharhujon	No diploma certificate
7	Cordilia Warshong	No diploma certificate
8	Lenient Marak	No diploma certificate
9	Tatiana K Sangma	No diploma certificate
10	Phibansara Mary Mawlieh	No diploma certificate
11	Judysha Marbaniang	No diploma certificate
12	Roiky Paswett	No diploma certificate
13	Darihun Jyrwa	No diploma certificate
14	Vanlalruthi Sangma	No diploma certificate
15	Abhijit Sarkar	No diploma certificate
16	Jatin Biswas	No diploma certificate
17	Gita Biswas	No diploma certificate


REGISTRAR

MemoNo.HCM.II/96/2016-Estt/409-A

Dated 24th September, 2020

Copy to:-

1.  The System Analyst, High Court of Meghalaya, Shillong for uploading the same on the official website.
2. Office Notice Board.
3. Office file.


REGISTRAR *men*
24/09/2020